

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/294/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu

Dated Guwahati the 18th January, 2021.

Sub: **Withdrawal of Casual leave and Restricted holiday.**

Ref:- Your letter No. DJKA/311/2021, dtd. 11.01.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for withdrawal of casual leave on 11.01.2021 and restricted holiday on 12.01.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/295 / dated 18.1.2021

Copy to.

1. The Project Manager, Gauhati High Court.

18/1/2021
JT.REGISTRAR (VIGILANCE)

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